GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA
UNSTARRED QUESTION NO. 2259
ANSWERED ON 05.08.2024

OPERATIONAL OF INDUSTRIAL TRAINING INSTITUTE (ITL)

2259: SHRI SELVAM G:

Will the MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of Industrial Training Institute (ITI) operational in the country particularly in Tamil Nadu State;

(b) whether there is any need for improvement in the quality of training in these institutions;

(c) if so, the details thereof along with the steps taken/ being taken by the Government in this regard;

(d) whether the Government proposes to establish more number of ITIs at Block/Panchayat level in the country particularly in Tamil Nadu State;

(e) if so, the quantum of funds allocated to State Governments for this purpose;

(f) the norms fixed to open new ITIs along with the details of the infrastructure required in this regard; and

(g) whether there is a need for improvement in training quality of Industrial Training Institute and if so, the details thereof along with the steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) Sir, Directorate General of Training (DGT), under Ministry of Skill Development and Entrepreneurship (MSDE) is implementing the Craftsmen Training Scheme (CTS) through a network of Industrial Training Institutes (ITIs), across the country.
At present, there are 15,034 ITIs functioning in the country, out of which 3298 ITIs are Government ITIs and 11,736 ITIs are Private ITIs. List of State-wise number of ITIs is attached at *Annexure -1*.
At present, there are 503 ITIs functioning in Tamil Nadu State, out of which 92 ITIs are Government ITIs and 411 ITIs are Private ITIs.

(b) & (c) Sir, Improving the quality of training in ITIs is a continuous process. Towards this, inter alia, periodic inspections of ITIs are conducted, Standards and Norms of Affiliation of ITIs

are reviewed periodically, curriculum & courses are revised as per industry standards, and assessment practices are strengthened.

Though ITIs come under the financial and administrative control of respective State/UT government, the Government of India runs, from time to time, schemes to provide financial support to the State/UT government for strengthening the infrastructure of ITIs and improving the quality of the training provided in the ITIs.

Till recently, the DGT was implementing schemes namely "Skills Strengthening for Industrial Value Enhancement (STRIVE)", "Upgradation of Existing Government ITIs into Model ITIs (Model ITI)", "Enhancing Skill Development Infrastructure in NE States (ESDI)", and "Skill Development in 48 Districts Affected by LWE (LWE scheme)" to provide financial assistance to State/UT Governments for the upgradation/ establishment of ITIs in the country.

i. Under the 'STRIVE' Scheme, 500 ITIs (which include 467 Government and 33 Private ITIs) were selected for upgradation of workshops, labs and capacity building of ITIs. The scheme ended on 31st May 2024, and a total financial assistance of Rs. 581.56 crore was released to the States/UTs for upgradation of workshops, labs and capacity building of ITIs.

ii. The 'Model ITI' scheme envisaged the upgradation of 35 selected government ITIs into Model ITIs with financial assistance of up to Rs. 10 crore per ITI for equipment upgradation and civil works. The scheme ended on 31st March 2024, and a total financial assistance of Rs.193.10 crore was provided to States/UTs under this scheme.

iii. The ESDI scheme offered support to ITIs in the North Eastern states. It envisaged the upgradation of 22 existing ITIs (@ Rs. 2 crore per ITI) by establishing 3 new trades in each ITI; supplementing deficient infrastructure in 28 ITIs (@ Rs. 2 crore per ITI) by constructing new hostels, new boundary walls, and supplementing old and obsolete tools and equipment for 3 existing trades in each ITI; and establishing 34 new ITIs (@ Rs. 9.5 crore per ITI). The scheme ended on 31st March 2024, and a total financial assistance of Rs. 308.84 crore was provided to North-Eastern states under this scheme.

iv. The LWE scheme, inter alia, supported the establishment of 48 ITIs in 48 districts affected by Left Wing Extremism (LWE) at Rs. 7.34 crore per ITI. The scheme ended on 31st March 2024, and a total financial assistance of Rs. 308.35 crore was provided to the States/UTs under this scheme.

(d) & (e) The establishment and administration of ITIs is State/UT subject matter, and whenever a proposal is received from the States/UTs for the setting up of new ITIs, it is examined and decided as per the affiliation standards and norms.

There is no active scheme running by the central government to support the establishment of ITIs.

(f) The affiliation to any ITI is granted based on the fulfillment of the Affiliation Norms for ITIs issued in 2018. Details of the necessary infrastructure required for opening of ITI is attached at **Annexure-2**.

(g) Same as given in above mentioned point (b) and (c).

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2259 answered on 05.08.2024.

State-wise number of ITIs

Sr. No.	States / UTs	Government ITIs	Private ITIs	Total ITIs
1	Andaman And Nicobar Islands	3	1	4
2	Andhra Pradesh	85	436	521
3	Arunachal Pradesh	7	0	7
4	Assam	31	15	46
5	Bihar	150	1227	1377
6	Chandigarh	2	0	2
7	Chhattisgarh	120	112	232
8	Delhi	17	36	53
9	Goa	11	2	13
10	Gujarat	274	229	503
11	Haryana	160	229	389
12	Himachal Pradesh	128	142	270
13	Jammu And Kashmir	49	1	50
14	Jharkhand	77	271	348
15	Karnataka	275	1229	1504
16	Kerala	149	315	464
17	Ladakh	3	0	3
18	Lakshadweep	1	0	1
19	Madhya Pradesh	195	882	1077
20	Maharashtra	422	620	1042
21	Manipur	10	0	10
22	Meghalaya	7	1	8
23	Mizoram	3	0	3
24	Nagaland	9	0	9
25	Odisha	75	450	525
26	Puducherry	8	7	15
27	Punjab	116	235	351
28	Rajasthan	165	1455	1620
29	Sikkim	4	0	4
30	**Tamil Nadu**	**92**	**411**	**503**
31	Telangana	66	236	302
32	The Dadra And Nagar Haveli And Daman and Diu	4	0	4
33	Tripura	20	2	22
34	Uttar Pradesh	292	2971	3263
35	Uttarakhand	105	82	187
36	West Bengal	163	139	302
	Total	**3,298**	**11,736**	**15,034**

Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. 2259 to be answered on 05.08.2024.

Complete details of Infrastructure required for the opening of a new ITI can be found in Chapter 2, "Civil Norms" of ITI Affiliation Norms of year 2018.

Brief details of the infrastructure required for opening of new ITI are given below:

1. **Land**: Minimum area of the dedicated plot and land shall be 4291.4 sq. meter i.e. approx. 1.07 acres for ITI with maximum 4 trades and maximum up to 8 units.

2. **Classroom:** The minimum size of classroom shall be 25 Sqm with minimum width of 3 m (As per existing norms). The Floor shall be at least tiled.

3. **Workshop:** The workshop for all trades must be rectangular in shape and width must not be less than 5 m. The Minimum workshop area required is different for different trade, trade wise details of minimum workshop area required may be found in Annexure 2M of Affiliation Norms of ITI year 2018.

4. **Machinery and Equipment:** Different for each trade, details may be found from the tool list available in the syllabus of the trade.

5. **Electric load:** 3 phase, commercial power supply, load required is different for each trade. Details may be found from Annexure 2N of Affiliation Norms for ITIs year 2018.

6. **IT Lab**: An exclusive computer lab with internet connection for every computer with multimedia, anti-virus software, latest operating software with UPS. The setup of the computer lab must have minimum ten computers/ workstations and peripherals with internet facility irrespective of trade(s) or trade related computer requirement for an ITI up to seating capacity of 100 per shift.
For each additional 20 trainees of trades/ units accredited/ affiliated, two computers/ workstation must be added. The space norm to accommodate 10 computers for 100 trainees per shift is to be 25 Sq m. An additional 2.5 Sq m shall be made available for each additional computer.
Minimum width of the lab shall be 3 m Floor shall be at least Tiled.

7. **Drawing Hall:** Drawing Hall is required for all engineering trades with minimum area of 50 Sqm except Draughtsman (Civil)/ Draughtsman (Mechanical) trades. This area is upto 160 trainees per shift and thereafter additional proportionate area for each additional trainee.

8. **Backup power supply:** Institute should have backup power supply with a capacity 50% of power supply required for all the affiliated trades/units and the trades/units sought affiliation.

9. **Administrative Area**
Principal Room: Minimum area 20 Sqm
Reception cum waiting lobby: Minimum area 40 Sqm
Staff Room: Minimum area 20 Sqm
Administrative Hall/ Section: Minimum area 50 Sqm
Placement/ Counselling room: Minimum area 20 Sqm

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